

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
 WEST ZONAL BENCH : MUMBAI
 3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
 MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST
SINGLE MEMBER
COURT NO. : ROOM NO. :

DATED : 05/01/2018

DAY : Friday

Time : Hrs

CORAM:

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>FOR ADMISSION</u>				
1	E/87787/2017	C.C.T., PUNE - II -Vs- PARKSONS PACKAGING LTD	DR/IP	Issue Notice
2	E/87789/2017	C.C.T., PUNE - II -Vs- PARKSONS PACKAGING LTD	DR/IP	Issue Notice
3	E/87791/2017	OMKAR SPECIALITY CHEMICALS LTD -Vs- C.C.G.ST., THANE	M. Neerav & Associates /DR	Issue Notice
4	E/87793/2017	OMKAR SPECIALITY CHEMICALS LTD -Vs- C.C.G.ST., THANE	M. Neerav & Associates /DR	Issue Notice
<u>MISC (OTHERS) MATTERS</u>				
5	E/ROA/93117/2017	DEEPAK NITRITE LTD -Vs- CCE RAIGAD	IP/DR	Issue Notice
	E/87573/2016			
<u>MISC (ROM) MATTERS</u>				
6	E/ROM/93101/2017	CCE AURANGABAD -Vs- PRATISTHAN ALLOYS PVT. LTD.	DR/IP	Issue Notice
	E/86382/2015			
7	E/ROM/93102/2017	CCE AURANGABAD -Vs-	DR/IP	Issue Notice

		PRATISTHAN ALLOYS PVT. LTD.		
	E/86385/2015			
8	E/ROM/93100/2017	CCE AURANGABAD -Vs- PARASON MACHINERY (I) PVT. LTD.	DR/IP	Issue Notice
	E/86383/2015			
9	E/ROM/93099/2017	CCE AURANGABAD -Vs- PARASON MACHINERY (I) PVT. LTD.	DR/IP	Issue Notice
	E/86384/2015			
<u>REGULAR MATTERS</u>				
10	E/86980/2014	WESTERN COALFIELDS LTD -Vs- CCE NAGPUR	S. N. Kapoor /DR	
11	E/88539/2014	CCE KOLHAPUR -Vs- SHREE T.K. WARANA SSK LTD.	DR/IP	
12	E/88542/2014	REMI ELEKTROTECHNIK LTD -Vs- CCE THANE II	IP/DR	
13	E/85967/2015	ENDURANCE TECHNOLOGIES PVT LTD -Vs- CCE PUNE I	IP/DR	
14	E/86236/2015	BASANT RUBBER FACTORY LTD -Vs- CCE MUMBAI - III	Sujata S Melekar /DR	
15	E/85598/2016	KHATU SHYAMJI RE-ROLLING (NANDED) PVT LTD -Vs- CCE AURANGABAD	IP/DR	
16	E/85605/2016	SANDOZ PVT LTD -Vs- CCE RAIGAD	IP/DR	
	E/CROSS/91185/2016			
17	E/85607/2016	SANDOZ PVT LTD -Vs- CCE RAIGAD	IP/DR	

18	E/86336/2016	JSW STEEL (SALAV) LTD -Vs- CCE RAIGAD	IP/DR	
19	E/86854/2016	HINDUSTAN PETROLEUM CORPORATION LTD -Vs- CCE MUMBAI - II	IP/DR	
20	E/87143/2016	NAMCO INDUSTRIES P LTD -Vs- CCE RAIGAD	IP/DR	
21	E/87214/2016	DHANLAXMI TMT BARS PVT LTD -Vs- CCE AURANGABAD	IP/DR	
22	E/87350/2016	ESMECH EQUIPMENTS P LTD -Vs- CCE MUMBAI - III	IP/DR	
23	E/87786/2016	BHARAT SANCHAR NIGAM LTD -Vs- CCE MUMBAI - II	IP/DR	
24	E/85172/2017	PARAS LUBRICANTS LTD -Vs- CCE RAIGAD	Lakshmi Kumaran & Sridharan /DR	
25	E/85643/2017	MAESTROS MEDILINE SYSTEMS LTD -Vs- CCE BELAPUR	IP/DR	
26	E/85785/2017	SHAH FORGED ROLLS P LTD -Vs- CCE BELAPUR	SRD Legal /DR	
27	E/87173/2017	HINDALCO INDUSTRIES LTD -Vs- CCE BELAPUR	IP/DR	
28	E/87192/2017	KIRAN GLOBAL CHEMS LTD -Vs- CCE KOLHAPUR	IP/DR	
29	E/87382/2017	ULTRA TECH CEMENT LTD -Vs- CCE PUNE II	V. Laxmikumaran /DR	
30	E/87457/2017	SHRI MURLIDHAR PURSWANI (HUF) -Vs- CCE MUMBAI - IV	R.V.Shetty /DR	
31	E/87458/2017	SHRI RAVINDRA U. MEHTA	R.V.Shetty /DR	

		(HUF) -Vs- CCE MUMBAI - IV		
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* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**SINGLE MEMBER,
CESTAT - Mumbai**